		Filing unde	r clause (d) of sub-regu	ulation (5) of regulation 31	of the IBBI (Liquidation F	Process) Regulations,	2016		
Name of the Corporate Debtor: Madhav Ginning and Pressing Private Limited Date of Commencement of Liquidation: 07-01-2025; List of Stakeholders as on Date: 07-01-2025; Name of IP: Ms. Indira Suresh Vora Process Number: 1; Last 5 digitof registration number: 12000									
81. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	224311295	1	224311295				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	6645635	2	6645635				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	